

16



NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH - II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT ON 24/01/2020 AT 2.00 p.m.

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/58/2017  
NAME OF THE PETITIONER(S) : H.S. RAMESH KUMAR SURANA & 1 ANOTHER  
NAME OF THE RESPONDENT(S) : ANUSH SHARES & SECURITIES PVT LTD & 3ORS  
SECTION : 241/242 OF CA 2013

Sl.No. NAME (IN CAPITAL) REPRESENTED BY SIGNATURE

①	Prehalad Bhat	Petitioner	
②	Aashish Sain Lunra Chinna Aswathy Abraham (For M/s. Surana & Surana)	Counsel for Respondent	

**ORDER**

At request of the Learned Counsels for the parties, post the matter on  
21.02.2020.

  
[S. VIJAYARAGHAVAN]  
Member (Technical)

  
[R. VARADHARAJAN]  
Member (Judicial)